

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:85
ANSWERED ON:11.12.2013
BASIC AMENITIES IN SCHOOLS
Choudhary Shri Bhudeo;Singh Baba Shri K.C.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether a large number of schools in the country lack access to basic amenities like toilets, drinking water, playground, furniture and electricity;
- (b) if so, the details thereof along with the number of such schools, State- wise and the steps being taken by the Government to provide such amenities in schools;
- (c) whether the Supreme Court had issued any directives for providing access to toilets in all schools in the country;
- (d) if so, the details thereof and the steps taken for implementing the Court's directive; and
- (e) the details of the funds allocated/disbursed by the Government for providing basic amenities in schools during each of the last three years and the current year; State-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI M. M. PALLAM RAJU)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO. 85 FOR 11.12.2013 ASKED BY SHRI K.C. SINGH 'BABA' AND SHRI BHUDEO CHOUDHARY REGARDING BASIC AMENITIES IN SCHOOLS

(a) and (b) As per Unified District Information System for Education (UDISE) 2012-13 (provisional), at elementary level, 94.87% schools have drinking water facilities, 90.49% schools have toilets, 56.58% schools have playgrounds, 49.92% schools have electricity connection and 74.63% upper primary schools have furniture. Similarly, at secondary level 97.59% schools have drinking water facilities, 93.55% schools toilets, 75.41% schools have playgrounds, 84.77% schools have electricity connection and 94.32% have furniture as per UDISE 2012-13. A State-wise statement of percentage of schools having these facilities is at Annexure-I.

Under the Sarva Shiksha Abhiyan (SSA) programme a total of, 3.06 lakh new school buildings with toilets, drinking water facilities & electricity, 8.81 lakh toilets, 2.31 lakh drinking water facilities for existing schools, have been sanctioned so far. Under SSA funds are given for maintenance grant @ Rs. 5000 per school for schools with 3 classroom and Rs. 10000 for schools that have more than 3 classroom and school grant @ Rs. 5000 per primary school per year and @ Rs. 7000 per upper primary school per year to be used inter alia for electricity charges and other maintenance of infrastructure. Under SSA Rs. 339.73 crore has been sanctioned till date for providing furniture at upper primary level. Similarly, under the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), 12268 drinking water facilities, 29610 toilet blocks and furniture for 10230 schools have been sanctioned so far. Apart from this, convergence with the schemes of Ministry of Drinking Water and Sanitation has been affected to provide drinking water and sanitation facilities in existing rural schools.

(c) and (d) the Hon'ble Supreme Court in writ petition (Civil) No. 631 of 2004 in the matter of Environmental and Consumer Protection Foundation vs. Delhi Administration and Others, had directed, in its order dated 3.10.2012 that all States and Union Territories provide, inter alia, toilet facilities, if not already provided, within six months to schools. States / UTs are complying with the direction of the Hon'ble Court, by drawing upon SSA & RMSA funds to meet this objective.

(e) State-wise funds released to States / UTs under the SSA & RMSA programmes respectively including inter alia allocation for school infrastructure during the last three years and the current year is at Annexure-II.